

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Dated: **22 JUN 1995**

APPLICATION NO. 880 of 1994.

APPLICANTS: **Sri.R.Venkateshwaran,**
V/S.

RESPONDENTS: **The Secretary, Dept. of Space, Bangalore and
two others.,**

To

1. **Dr.M.S.Nagaraja, Advocate,
No.11, Second Floor,
Frist Cross, Gandhinagar,
Sujatha Complex, Bangalore-9.**
2. **The Secretary,
Department of Space,
'Anthariksha Bhavan,
New BEL Road, Bangalore-560094.**
3. **Sri.M.S.Padmarajaiah, Senior
Central Govt. Standing Counsel,
High Court Bldg, Bangalore-1.**

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 12-06-1995.

Issued on
22/06/95

[Signature]

[Signature]

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A. NO.880/94

MONDAY THIS THE TWELFTH DAY OF JUNE 1995

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

R. Venkateshwaran,
Aged about 50 years,
S/o late K.V. Raghunathan,
No.2364, II Stage,
Rajajinagar,
Bangalore-560 010.

... Applicant

[By Advocate Dr. M.S. Nagaraja]

v.

1. Union of Inida
by the Secretary to
Government of India,
Department of Space,
'Anthariksha Bhavan',
New BEL Road,
Bangalore-560 094.

2. The Chief Engineer,
Civil Engineering Division,
Department of Space,
'Anthriksha Bhavan',
New BEL Road,
Bangalore-560 094.

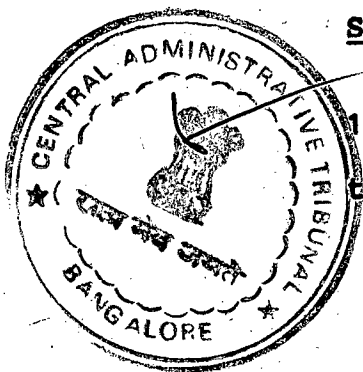
3. The Construction Engineer,
Civil Engineering Division,
Department of Space,
Space Application Centre,
Satellite Road,
Ahmedabad-380053.

... Respondents

[By Advocate Shri M.S. Padmarajaiah...
Senior Standing Counsel for Central Govt.]

ORDER

Shri Justice P.K. Shyamsundar, Vice-Chairman;



1. Heard Dr. M.S. Nagaraja, learned counsel for the applicant. We think it appropriate to direct

the Department to take notice of a legal notice issued by Dr. Nagaraja on behalf of the applicant on 18.2.1994, a copy of which is produced at Annexure A-2. Therein a demand for payment of interest on the salaries paid between 24.4.1981 and 20.6.1984 which was paid on 23.4.1992 is claimed. It is proper for the Department to consider the demand for payment of interest claimed in the lawyer's notice. Accordingly we dispose of this application directing the 1st respondent to consider the claim of the applicant made in the legal notice and to take appropriate steps in that regard as warranted in law within two months from the date of receipt of a copy of this order. Send a copy of this order to 1st respondent for information and necessary action. No costs.

Sd-

Sd-

MEMBER [A]

VICE-CHAIRMAN

bsv



TRUE COPY

Section Officer

Central Administrative Tribunal
Bangalore Bench
Bangalore

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... Respondents

[By Advocate Shri M.S. Padmarajaiah...
Senior Standing Counsel for Central Govt.]

O R D E R

Shri Justice P.K. Shyamsundar, Vice-Chairman;

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MEMBER [A]



VICE-CHAIRMAN

bsv